

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O.A. No: 39 of 2020(EZ)

Sanjay Chauhan

Applicant

Vs.

Central Coalfields Ltd. & Ors.

Respondents

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O.A. No: 39 of 2020 (EZ)

Sanjay Chauhan

Applicant

Vs.

Central Coalfields Ltd. &Ors.

Respondents

Counter Affidavit on behalf of Respondent No. 4 Jharkhand State Pollution Control Board. In compliance of order dated 06.08.2021.

I, Yatindra Kumar Das, son of Late K.K.Das presently posted as Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi, and am duly authorized and here by solemnly state and affirm as follows :-



Authorised under Notaries Act 1952
& Notaries Rules 1956 by Govt. of
Jharkhand, Ranchi (India)

Ref No. 1191 Date 24 AUG 2021

1. That at present, I am working and posted as Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.
2. That I have gone through the order dated 06/08/2021 passed by Hon'ble NGT and has understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Respondent No-4. Jharkhand State Pollution Control Board (JPSCB) by the competent authority. Further it is stated that I have gone through the relevant files and records.
4. That, it is humbly stated and submitted that to verify the compliances with respect to the observations reported by the committee constituted in light of Hon'ble NGT in O.A no. 39/2020/EZ dated 22/06/2020 in the matter of Sanjay Chauhan Vs Central Coalfields & Ors. an inspection has been



carried out by the Regional Officer, JSPCB Regional Office, Hazaribagh on 17.08.2021 in the presence of Sri Sanjay Kumar, Manager Environment of M/s Piparwar OCP, P.O. - Dakra, Distt. -Chatra.

5. That, it is humbly stated and submitted that the Regional Officer, JSPCB Regional Office, Hazaribagh has submitted the inspection report vide Memo No. 844 dated 19.08.2021. The major findings during the Inspection carried out on 17.08.2021 are as follows:

- (i) M/s Piparwar OCP has been closed for ever.
- (ii) As per mine closure plan reclamation of mine is being done.
- (iii) Water spraying is being done on haul road and dust prone and on reclamation area.
- (iv) Tree plantation has been done on reclamation area.

Photocopy of the Inspection Report submitted by the Regional Officer, JSPCB Regional Office, Hazaribagh vide letter ref no. 844 dated

24 AUG 2021



19.08.2021 is annexed and marked as Annexure-I.

6. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

[Handwritten signature]

DEPONENT

VERIFICATION:

24 AUG 2021

Verified at Ranchi on this theday ofAugust, 2021 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

[Handwritten signature]

DEPONENT

24 AUG 2021

[Handwritten signature]

Signature Attested and Identification of Lawyer

ENo 57114
24/8/21



[Handwritten signature]
24/8/21
NOTARY PUBLIC, RANCHI



पत्रांक.....

झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

Annexure-I

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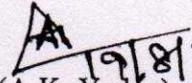
दिनांक.....

Inspection report of M/s Piparwar OCP, P.O. – Dakra, Distt. - Chatra in the light of compliance of observation of committee in OA no. 39/2020/EZ of Hon'ble NGT in the context of H.O. letter no. B-1145 dated 16.08.2021.

In the light of the above the Mine site was inspected by the undersigned on 17.08.2021 in the presence of Sri Sanjay Kumar, Manager Envnt.

During inspection following facts were found :-

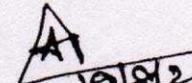
- (i) M/s Piparwar OCP has been closed for ever.
- (ii) As per mine closer plan reclamation of mine is being done.
- iii) Water spraying is being done on haul road and dust prone on reclamation area.
- iv) Tree plantation have been done on reclamation area.


(A.K. Yadav)
Regional Officer

Memo no.-

Hazaribag, Date...19.8.2021

Copy to :- 844 The Member Seretary, Jharkhand State Pollution Control Board, Ranchi for informations necessary action.


(A.K. Yadav)
Regional Officer

